

The Government is popularizing Integrated Pest Management Approach to deduce use of pesticides since 1991-92 through 31 Central Integrated Pest Management Centres (CIPMCs) in 28 States and one UT (Andaman and Nicobar). CIPMCs conduct pest surveillance, monitor pest incidence/situation, mass produce biological agents for releasing in the fields, conserve natural bio-control agents, promote bio-pesticides as an alternative to chemical pesticides and advocate judicious and safe use of chemical pesticides as a last resort. These activities are implemented through Farmers Field Schools (FFSs), training to State Agriculture Extension officers and NGOs/Private Bodies. For smooth and effective implementation of IPM activities Central Government provides funds to the State Govt./SAUs/KVKs/NGOs/Private Bodies. Package of practices for control of pests and diseases in 57 crops have been revised to include techniques to reduce dependence on chemical pesticides.

Quality check on imported urea

508 PROF. M.V. RAJEEV GOWDA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the statistics on urea imported from China;
- (b) whether, in the light of reports received from Tamil Nadu regarding poor quality of urea imported from China, Government is undertaking any quality checks on imported fertilizers, if so, the details thereof; and
- (c) whether Government is undertaking measures to boost home production of urea, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR) : (a) The urea imported on Government account for direct agriculture use from China during the last three years and current year is as below:-

Year	2011-12	2012-13	2013-14	2014-15*
Qty of Urea (in LMT)@	12.80	37.67	29.47	56.45*

@LMT= Lakh Metric Tonnes

* Upto Jan., 2015

- (b) There is no such report of Tamil Nadu in the knowledge of Government. However, in order to ensure availability of good quality of fertilizers to the farmers,

the Government has promulgated the Fertilizer (Control) Order (FCO), 1985 under the Essential Commodities Act, 1955. The specifications of various fertilizers have been specified under FCO, 1985. The Fertilizer inspectors of Central Fertilizer Quality Control and Training Institute (CFQC&TI), Faridabad and the Regional Fertilizer Quality Control laboratories at New Mumbai, Kalyani and Chennai, regularly inspect and collect fertilizer samples for quality check from all the fertilizer vessels discharging at Indian ports. During the year 2013-14, samples from 56 imported urea ships arrived at Indian ports from China were drawn and analysed. Similarly, during 2014-15, samples from 85 imported urea ships arrived at Indian ports from China were drawn and analysed. None of the samples of urea cargo was found non-standard during this period.

(c) Government is always encouraging production of fertilizers in the country to achieve self-sufficiency. The Government has notified the New Investment Policy (NIP) 2008 and 2012 on 4th September, 2008 and 2nd January, 2013 respectively and Modified New Pricing Scheme (NPS)-III on 2nd April, 2014 to facilitate fresh investment in urea sector and to reduce India's import dependency by boosting the domestic production of Urea. The NIP 2012 was further amended on 7th October, 2014.

Revival package of FACT

509. SHRI P. RAJEEVE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has cleared financial package for Fertilizers and Chemicals Travancore Ltd. (FACT), if so, the details thereof; and

(b) if not, the reasons for not sanctioning the revival package submitted by the Board of Directors?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR) : (a) and (b) Department of Fertilizers, in order to address the issue of sickness of FACT, has formulated a comprehensive proposal seeking financial restructuring of FACT for the consideration/ approval of Cabinet Committee of Economic Affairs. The comprehensive proposal seeking financial restructuring involves financial package of ₹ 991 crore. Department of Expenditure has raised some issues on the proposal. Department of Fertilizers is in discussion with Department of Expenditure to resolve these issues.